

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Following officials are hereby directed to work as Assistant Accounts Officer (Ad-hoc) for the time being for three months with effect from the date mentioned against their names in the PB Rs.9300-34800/- with GP Rs.4800/- (Pay Marix Level 8) purely as a stop gap arrangement or till the regular appointments are made as per "Delhi District Courts Establishment (Appointment & conditions of Service) Rules, 2012" or any further order is made in this regard.

Such appointment shall not confer any right upon the incumbents to claim either regular appointment or seniority.

Sl.No.	Name of the Official & Emp. Code	Parental Cadre	Period
1.	Sh. Krishna Sah (13135)	Sr. Judicial Assistant	07.07.2022 to 06.10.2022
2.	Sh. Prabhat Bhatti (12548)	Sr. Judicial Assistant	07.07.2022 to 06.10.2022
3.	Ms. Monika Bajaj (13132)	Sr. Judicial Assistant	07.07.2022 to 06.10.2022

Further, such appointments are subject to the outcome of WP(C) No.3909/2014 titled as Prabhat Bhatti & Anr. Vs District & Sessions Judge (HQ) & Anr. and WP(C) No. 4978/2014 titled as Rakesh Kumar & Anr. Vs District & Sessions Judge (HQ), Delhi & Ors.

*GIRISH KATHPALIA*  
27.8.22

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs),  
Delhi.

64650-64694

No. \_\_\_\_\_/Admn.-I/S&P/2022

29 AUG 2022  
Dated \_\_\_\_\_

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, East (KKD)/New Delhi (PHC)/South-West (Dwarka)/West (THC)/North-West (Rohini)/South (Saket)/North-East (Karkardooma)/South-East (Saket)/Shahdara (Karkardooma)/North (Rohini).
2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue.
3. The CO/HOO, Accounts Branch, THC (Central & West District) /New Delhi (PHC)/ South & South-East District, Saket Courts/North & North-West District, Rohini Courts/East, Shahdara & North-East, Karkardooma Courts, Delhi.
4. Concerned Pay & Accounts Office (through concerned Accounts Branch), Central & West District, THC /New Delhi (PHC)/ South & South-East District, Saket Courts / North & North-West District, Rohini Courts, Delhi/East, Shahdara & North-East, Kararkdooma Courts, Delhi.
5. Personal Office of District & Sessions Judge (HQs), THC, Delhi.
6. Administrative Officer (J), Litigation Branch/Recruitment Cell/Promotion Cell, Central, THC, Delhi.
7. Web Site Committee, THC, Delhi.
8. Hindi Section, THC, Delhi.
9. Dealing Official, Personal File/ACR/P&T/S&P (Admn. II), THC, Delhi.
10. Dealing Official, Establishment Seat, Admin-I, Central, THC, Delhi
11. Dealing Official, Layers Seat, THC, Delhi
12. Official concerned.

*Balbir Singh Shalar*  
29/8/22  
(Balbir Singh Shalar)  
Administrative Officer (Judicial)  
Administration Branch-I, THC, Delhi.

